

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 916 of 2019

IN THE MATTER OF:

Actioncor Consultants (P) Ltd.

....Appellant

Vs.

Viprah Technologies Ltd.

....Respondent

Present:

For Appellant: Mr. Prantik Hazarika, Advocate

For Respondent: Mr. Anandh K. and Mr. Raunak Verma, Advocates

O R D E R

24.01.2020: Learned Counsel for the Respondent seeks and is allowed extension of time by one week to file Reply. Rejoinder, if any, may be filed within one week thereof.

Process the appeal for final hearing and post it on **14th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

sa/nn